

(₹ in lakh)

Sl. No.	Years	Allocation of Central Funds under TSP
1.	2013-14	18176.61
2.	2014-15	14798.15
3.	2015-16	11863.94

(b) and (c) State Government of Odisha has informed that the earmarked funds have been fully utilized during the last three years. The State Government has further informed that the total expenditure including TSP allocation has been ₹ 76917.92 lakh, ₹ 69363.58 lakh and ₹ 70557.45 lakh for the year 2013-14, 2014-15 and 2015-16 respectively.

#### **Collaboration with foreign educational institutions**

1236. DR. KANWAR DEEP SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether UGC has decided to allow our educational institutions to tie up with foreign ones, if so, the details thereof;

(b) whether the tie up would be at university level or at college level also;

(c) who will give final degree in this arrangement; and

(d) what would be its impact on cost of education?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) to (c) Yes, Sir. As per the University Grants Commission (UGC) (Promotion and Maintenance of Standards of Academic Collaboration between Indian and Foreign Educational Institutions) Regulations, 2016, Indian Universities and Colleges having the highest grade of accreditation/threshold accreditation, and conforming to other eligibility conditions as laid down in the regulations, can apply online to the UGC for starting twinning arrangement with quality Foreign Educational Institutions (FEI) having the prescribed quality. The regulations are available at <http://www.egazette.nic.in/WriteReadData/2016/170684.pdf>. The regulations are in supersession of UGC (Promotion and Maintenance of Standards of Academic Collaboration between Indian and Foreign Educational Institutions) Regulation, 2012.

As per the regulations, the degree will be awarded by the Indian Educational Institutions (IEIs) alone; joint degrees are not permitted. However the name of the collaborating Foreign Educational Institution (FEI) can be indicated on the degree,

the logo and primacy being of the Indian institution. Credits from collaborating FEI when jointly signed by the IEI shall form part of the transcript. FEI may also sign the transcript/credit issued by the IEI.

(d) The arrangement through the new regulations may involve lower costs of acquiring the experience, exposure and academic benefits of studying abroad.

#### **Guidelines regarding deemed universities**

1237. DR. KANWAR DEEP SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the guidelines regarding Deemed Universities have been changed;
- (b) if so, what are the main changes and the reasons therefor; and
- (c) in what way these new guidelines would further improve the quality of such universities?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) and (b) Yes, Sir. The University Grants Commission (UGC) has approved a new UGC (Institutions Deemed to be Universities) Regulations, 2016 in its 516th meeting held on 15.6.2016 which has been notified on 11.7.2016.

The new regulations were made in supersession to UGC (Institutions Deemed to be Universities) Regulations, 2010, amended from time to time, with a view to bring in transparency, remove subjectivity, to improve quality of education, to give greater autonomy to institution, and to provide for student welfare measures. The details of the Regulations are available in the website of UGC [www.ugc.ac.in](http://www.ugc.ac.in).

(c) Some of the measures to improve quality of education included in the regulation are mandatory National Assessment and Accreditation Council (NAAC) accreditation of the institute along with its off-campus for expansion, mandatory participation in National Institutional Ranking Framework (NIRF), review of syllabus after every three years, introduction of Choice Based Credit System (CBCS), counseling and special teaching learning assistance programmes for weaker/differently-abled students etc.

#### **Quality of education in KV and NV**

1238. SHRI AJAY SANCHETI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the performance of Kendriya Vidyalayas (KV) as well as Navodaya Vidyalayas (NV) during the last three years;